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Government of India
Ministry of Finance
(Department of Revenue)

Notification
No. 127/2013-Customs (N.T.)

New Delhi, dated the 11th December, 2013

S.O. (E). - In exercise of the powers conferred by sub-section (1) of section 4 and sub-section (1) of section 5 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Additional/Joint Commissioner of Customs, Commissionerate of Customs (Preventive), NCRB Statue Circle, C-Scheme, Jaipur to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on-

- (i) The Additional/Joint Commissioner of Customs, Commissionerate of Customs (Preventive), NCRB Statue Circle, C-Scheme, Jaipur and
- (ii) The Additional/Joint Commissioner of Customs and Central Excise, Commissionerate, Goa,

for the purpose of adjudicating the matters relating to show cause notice pertaining to Mr. Syed Ahmad Altaf issued *vide*, DRI F.No. 840/JPR/19-XXV/2012/1393 dated the 05th August, 2013 by the Additional Director, Directorate of Revenue Intelligence, Regional Unit, Jaipur.

[F.No. 437/81/2013-Cus.IV]

(M.V. Vasudevan)

Under Secretary to the Government of India